

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: TCP/133/2016 PETITION NUMBER

NAME OF THE PETITIONER(S) : S. Venkatesh & another

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others

: 397/398 UNDER SECTION

S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION

REPRESENTATION BY WHOM

1) H. KARTHER SESHADRE J. Par petitional for BYER & THOMAS

20) Sandy Kumer. For Hour Shoulen More

De Respondits

## ORDER

Counsels for both the parties are present. Put up with TCP/189/2016 on 07.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) **MEMBER (JUDICIAL)**